

**BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT  
CHENNAI**

**(UNDER S.14 R/W S.18 OF THE NATIONAL GREEN TRIBUNAL ACT)  
APPLICATION. NO. 84 OF 2023**

In the matter of:

Shri. S.P. SurendranathKarthik,  
S/o. K.R.Subramanian,  
No-9, Lake View Street,  
Iyappa Nagar, Madipakkam,  
Chennai – 600091.

...Applicant

-Vs-

1. The Managing Director,  
Tamilnadu Co-operative Milk Producer's Federation Ltd.,  
Aavinillam,  
Madhavaram Milk Colony,  
Chennai – 600 051.

2. District Environment Engineer,  
Tamilnadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai – 600 032.

... Respondents

**COMPLIANCE REPORT FILED BY THE 1<sup>ST</sup> RESPONDENT**

I, Dr.S.Vineeth, S/o.K.SukumaraPillai, aged 40 years, holding the post of Managing Director, Tamil Nadu Co-Operative Milk Producers' Federation Limited., having Office now at Tamil Nadu Co-Operative Milk Producers' Federation Limited, Aavinillam, No.3, Chamiers Road, Nandanam, Chennai-600 035, do hereby solemnly affirm and sincerely state as follows:-

1. I submit that I am the 1<sup>st</sup> Respondent herein and as such I am well acquainted with the facts and circumstances of the case from the available records in our Office.
2. I humbly submit that The Tamilnadu Co-operative Milk Producers' Federation Limited (TCMPF Ltd.) is a co-operative institution registered under the Tamilnadu Co-operative Act and functioning similar to Anandpattern i.e. three tier system. The objective of the Federation is to

promote the economic development of the farming community by procurement of milk from villages, processing of milk and manufacturing of milk products.

3. I submit that the major activities are transporting, receiving, processing, packing and marketing of milk from Dairies situated at Madhavaram, Ambattur and Sholinganallur.
4. I submit that from the above said three Milk Metro Dairies, 14 lakhs Liters of milk (average per day) is processed, packed and supplied to Metro Marketing for sales around the Chennai City.
5. I submit that since, it is an essential service sector and we are running the plant for twenty four hours per day. Due to continuous process the accumulation of the plastic scrap percentage is very high.
6. I submit that each Dairy unit maintains closed scrap yard shed and the Ambattur Dairy had closed scrap yard size of 4500 sq.ft. and each type of scraps like poly films, Plastic waste, metal waste etc., are segregated and stored separately inside the scrap yard. Due to certain reasons after reaching the maximum capacity of the closed shed we stored the film wastes in outside of the shed (inside of our factories premises only).
7. I humbly submit that as per the Plastic Waste Management Rules, 2016, the TCMPF Ltd., has passed a proceedings Ref.No:Na.Ka.No.1160/N3/Mkg./2019, dated:14.03.2019, for collecting back the empty milk plastic sachet from the customers by paying 10 paisa for each empty covers and the same was collected from the Zonal officers offering 10 paisa for each empty covers.
8. I submit that as per the Plastic Waste Management Rules, 2016, the TCMPF Ltd., has disposed the scrap and used poly sachets, film scraps, etc., through M/s. Metal steel trade corporation Ltd., and M/s. National Co-operative Dairy Federation of India Ltd., (NCDF) by the way of e-auction sales portal.
9. I submit that as per the instruction of the Managing Director a special committee was constituted to assess and dispose the dumped plastic waste

and other waste material inside the Ambattur Dairy premises through the MSTC and NCDFI.

10. I submit that, at present, the TCMPF Ltd., storing all the plastic and film waste inside the closed scrap yard only.
11. It is further submitted that, the TCMPF Ltd., has the tender condition that, the successful bidder has to give an undertaking in INR.100/- non judicial stamp paper that the materials are disposed off in such a way that the waste poly film covers removed are recycled for further use without causing any danger to the environment. Participant should be authorized plastic waste recycler the kind of plastic which is being generated by TCMPF Ltd., such participating tenderer must have sufficient capacity for recycling the quantum of used poly sachets-LDPE.
12. I humbly submitted that, no wastes are dumped outside of the factory. All the wastes are strictly dumping only inside the scrap yard.
13. I submit that the plastic waste accumulated inside the Dairy campus will be disposed within 45 days. The disposals are carried out through the government portals of MSTC and NCDFI.
14. I submit that, now we include a new tender condition that, the participation in the e-auction requires for Plastic related Scraps, recycler authorized by the TNPCB, any other offers will not be considered.
15. This Respondent had submitted its Action taken Report/Compliance Report as under :





PAGE No : 4  
NO OF CORRNS : NIL

  
MANAGING DIRECTOR  
TCMPF Ltd, Aavin Illam,  
No. 3 A, Pasumpon Muthuramalingam Salai,  
Nandanam, Chennai-600 035.



✓  
MANAGING DIRECTOR:  
TCMPF Ltd, Aavin Illam,  
No. 3A, Pasumpon Muthuramalingam Salai,  
Nandanam, Chennai-600 035.

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NO OF CORRNS : NIL

Nandanam, Chennai-600 035.



  
**MANAGING DIRECTOR**  
TCMPF Ltd, Aavin Illam,  
No. 3A, Pasumpon Muthuramalingam Salai,  
Nandanam, Chennai-600 035.



16. I submit that, as per the suggestion of the TNPCB we have purchased a new baling machine to compress the poly sachets and waste material to create dense blocks. It helps to increase the space and minimize environmental impact. and reduce volume, making transportation and disposal much easier.

**BALING MACHINE:**



For all the above reasons it is humbly prayed that this Hon'ble High Court may be pleased to take this affidavit of Compliance report on its file and accordingly pass suitable orders and thus render justice.

Solemnly affirmed at Chennai  
this the <sup>th</sup> day of August, 2024  
and signed his name in my presence.

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lh  
BEFORE ME

MANAGING DIRECTOR  
TCMPF Ltd, Aavin Illam,  
No. 3 A, Pasumpon Muthuramalingam Sa  
Nandanam, Chennai-600 035.  
ADVOCATE: CHENNAI

G. Jay JOHN  
G. Jay JOHN  
Ms 142/12  
100-338 New Adl. Law Club  
High Court Bldg  
Ch-1040

Next Hearing on : 20/03/2024.

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...Applicant

-Vs-

The Managing Director,

Tamilnadu Co-operative Milk  
Producer's Federation Ltd., &  
Another

... Respondents

**COMPLIANCE REPORT FILED BY**  
**THE 1<sup>ST</sup> RESPONDENT**

I. JOHN AROCKIADAS

**STANDING COUNSEL FOR 1<sup>ST</sup>  
RESPONDENT (AAVIN)**

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